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## PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE MOTOR VEHI-CLES ACT, 1939

THE MINISTER OF TRANSPORT. AVIATION, SHIPPING AND TOUR-ISM (SHRI N. SANJIVA REDDY): Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy each of the following Notifications: -

- (i) Notification No. F.3(8)/65-PR (T), dated the 1st July, 1965. publishing the Delhi Motor Vehicles (Fifth Amendment) Rules, 1965, issued by the Delhi Administration. [Placed in Library. See No. LT-5616/ 661.
- (ii) Notification S.R.O. No. 446/65. dated the 9th December, 1965, issued by the Government of Kerala. [Placed in Library. See No. LT-5622/66].

FINAL REPORT OF THE STUDY TEAM ON THE DIRECTORATE GENERAL OF SUPPLIES AND DISPOSALS

THE MINISTER OF SUPPLY AND TECHNICAL DEVELOPMENT (SHRI K. RAGHURAMAIAH): Sir, I beg to lay on the Table a copy of the final Report of the Study Team on the Directorate General of Supplies Disposals. [Placed in Library. See No. LT-5585/661.

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICUL-DEVELOP-COMMUNITY MENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): Sir, on behalf of Shri P. Govinda Menon, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food):-

(i) Notification G.S.R. No. 1181. dated the 16th August, 1965.

on the Table

- (ii) Notification G.S.R. No. 262, dated the 15th February, 1966, publishing the Inter-Zonal Wheat and Wheat Products (Movement Control) Amendment Order, 1966.
- (iii) Notification G.S.R. No. 263. dated the 15th February, 1966, publishing the Madhya Pradesh Coarse Grains (Export Control) Amendment Order, 1966. [Placed in Library. See No. LS-5622/66 for I to III].

NGTIFICATION UNDER THE KERALA PAN-CHAYATS ACT, 1960

SHRI ANNASAHIB SHINDE: Sir. I also beg to lay on the Table, under sub-section (3) of section 130 of the Kerala Panchayats Act, 1960, a copy each of five Notifications, issued by the Government of Kerala. [Placed in Library. See No. LT-5626/66].

## RE. REPLIES IN RESPECT OF POINTS RAISED DURING LAST YEAR'S RAILWAY BUDGET DISCUSSIONS

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): on the 8th December, 1965, I made a statement on the floor of the House to the effect that copies had been placed in the Parliament Library, for peru-sal of hon'ble Members interested, of replies finalised till then in respect of points raised by them during the last year's Railway Budget discussions. For the information of hon'ble Members, I may state that three copies of similar replies, as regards the remaining points requiring to be dealt with, have also since been placed in the Parliament Library.